

damans) to cater to the needs of plant protection in tribal areas. These stations are supplying pesticides to the farmers on 'no profit-no loss' basis. No scheme is under implementation by this Ministry regarding supply of farm tools to tribal areas. -

(b) and (c). The financial institutions advance loans to farmers, under their common lending programme, for purchase of agricultural inputs and machinery.

News item captioned 'Directive on Barsati Rooms a Jolt'

4673. SHRI CHANDRABHAN ATHARE PATIL: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether his attention has been drawn to a press report published in the 'Indian Express' of 14th November 1981 under the heading 'Directive on Barsati Rooms a jolt'.

(b) if so, whether on 9th February 1976, the Municipal Commissioner of Delhi allowed partitioning of Barsati Room on Payment of Rs. 1000/- and regularisation of kitchen on payment of Rs. 5/- a square metre by the house owners;

(c) if so, what are the details thereof;

(d) whether the Municipal Corporation of Delhi has not withdrawn the permission of partitioning Barsati Room and construction of kitchen at Barsati floor; and

(e) if so, what are the reasons for taking such a decision and from which

date these instructions have come into effect and what is the position of construction carried out prior to this date?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (e). The information is being collected and will be laid on the Table of the Sabha.

Year-wise and State-wise amount spent for "Food for Work Programme"

4674. SHRI PIUS TIRKEY: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) amount spent for the "Food for Work-Plan" and the number of persons benefited with this programme, give the figures Year-wise and State-wise;

(b) whether foodgrains donated by Foreign countries are use for 'Food for Work Plan'; and

(c) if so, the names of the countries together with the amount of grain and other food materials donated by them?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) A statement indicating the State-wise and Year-wise position in respect of the resources utilised and the employment generated is enclosed.

(b) No, Sir.

(c) Does not arise.

Statement
Food grains utilized and employment generated under FWP/IRFP

Sl.No.	State/UT	1977-78		1978-79		1979-80		1980-81		1981-82	
		Food-grains utilized (MTs.)	Employment Generated (Lakh mandays)	Food-grains utilized (MTs.)	Employment Generated (Lakh mandays)	Food-grains utilized (MTs.)	Employment Generated (Lakh mandays)	Food-grains utilized (MTs.)	Employment Generated (Lakh mandays)	Food-grains utilized (MTs.)	Employment Generated (Lakh mandays)
1	2	3	4	5	6	7	8	9	10	11	12
1	Andhra Pradesh	93,430	186.79	1,96,690	532.91	87,047	476.99	..	NR
2	Assam	3,718	6.11	2,445	4.06	9,372	115.86	4,615	NR	Nil	Nil
3	Bihar	7,735	14.76	1,82,140	641.42	3,01,355	753.39	1,37,183	280.74	1,537	NR
4	Gujarat	15,000	301.00	46,345	523.84	26,070	9.75	Nil	5.60
5	Hararyana	15,903	30.03	71,542	124.19	30,211	257.17	667	NR
6	Himachal Pradesh	304	0.70	1,434	2.72	29,355	43.47	20,719	15.46	..	NR
7	Jammu & Kashmir	6,000	10.99	33,389	29.83	13,563	34.77	62	NR
8	Karnataka	563	5.02	4,459	20.15	30,653	12.13	28,472	3.32	..	NR
9	Kerala	3,761	21.43	11,997	40.69	36,100	57.26	13,576	5.69	..	NR
10	Madhya Pradesh	8,780	44.00	12,500	450.00	2,91,762	456.02	1,41,226	661.31	..	NR
11	Maharashtra	52,240	143.00	1,70,540	499.12	1,27,324	NR	..	NR
12	Manipur	457	..	2,343	NR	..	NR
13	Meghalaya	NR	NR
14	Nagaland	1,480	NR	4,033	NR	..	NR
15	Orissa	23,106	68.69	1,80,746	362.39	2,09,888	552.27	1,23,460	321.67	10,304	NR

	1	2	3	4	5	6	7	8	9	10	11
16 Punjab		297	0.14	36,713	49.93	25,850	32.28	5,688	6.40	520	0.02
17 Rajasthan		3,928	6.87	2,50,379	500.74	2,25,458	400.35	1,97,329	154.75	7,239	23.56
18 Sikkim								79	NR		Nil
19 Tamil Nadu						58,232	222.54	47,378	147.53	24,429	123.57
20 Tripura				8,000	29.65	23,056	99.97	3,848	77.45	813	3.91
21 Uttar Pradesh		32,684	58.19	1,31,436	223.32	4,63,913	819.52	2,33,105	479.36		NR
22 West Bengal		44,959	218.43	1,26,356	533.44	1,49,597	540.50	83,250	328.51	8,126	44.85
<i>Union Territories</i>											
23 A & N Island.						216	NR	1,740	2.55		NR
24 Arunachal Pradesh						180	0.15	93	0.30		NR
25 Chandigarh									NR		NR
26 Mizoram				1,200	2.00	150		80	NR		NR
27 Pondicherry						550	1.50	592	1.26	Nil	Nil
TOTAL		1,29,835	444.34	12,44,878	3,532.32	23,76,130	5,817.10	13,33,024	3,264.98	53,697	201.49

NR—Not Reported.